

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Union of India

Versus Chhote Lal Maena

Date of Order

Orders

MA 344/97 (OA No.497/93)

19.12.1997

Mr. K.N. Shrivastava, counsel for the applicant in this MA/
respondents in the OA

Mr. K.L.Thawani, counsel for the respondent in this MA/
applicant in the OA

Heard. The respondents are granted further one
month's time from today to take a decision on the
representation made by the respondent/applicant in
the OA.

M.A. is allowed and it stands disposed of
accordingly.

(O.P.Sharma)
Administrative Member

(Gopal Krishna)
Vice Chairman

Received copy
of original for
O.P.Sharma
10/1/98

Copy issued to
applicant.

Vice - 3853
Ch - 13-1-98

Central Administrative Tribunal
Jaipur Bench, JAIPUR

Certified That the above order is
true and correct copy of the original
as per record maintained.

Digit No...14...Keeper (Judicial)

10/98